

Government of Orissa
Law Department

...

No. I-OB-01/2010 *863* /L Dated. *30/1/2010*

From: Shri G.C. Panigrahi, OSJS.,
Additional Secretary to Govt.

To

The Secretary to Govt. of India,
Ministry of Law, Justice & Company Affairs,
Sastri Bhawan, New Delhi/
The Accountant General (Accounts), Orissa, Bhubaneswar/
The Advocate General, Orissa, Cuttack/
The Registrar General, Orissa High Court, Cuttack/
All Departments, Govt. of Orissa/Home (High Court) Deptt./
All Heads of Department including
District & Sessions Judges & Special Judges/
The Commissioner of Endowments, Orissa, Bhubaneswar/
The Member Secretary, O.S.L.S.A., Cuttack/
The Government Advocates, CAT & SAT/
All Collectors/The Chief Administrator, S.J.T.A., Puri/
The Commissioner of Wakfs, Orissa, Cuttack/
The Registrar, O.H.A.C., Bhubaneswar/
The Treasury Officer, Special Treasury No. II, OLA Campus,
Bhubaneswar/
The Director, N.I.C., IT Centre, Secretariat, Bhubaneswar.

Sub:- Assumption of Charges.

Sir,
I am directed to say that Sri Bijaya Narayan Mishra,
O.S.J.S. has assumed the charge of the Office of Legal
Remembrancer-Cum-Special Secretary to Government, Law Department
on 11th. January, 2010 in the Forenoon.

His telephone number is as below.

Telephone- Office - 232-2577

Yours faithfully,

[Signature]
Additional Secretary to Government

Memo No. *864* /L Dated. *30/1/2010*

Copy forwarded to All Officers / All Sections of
Law Department for information & necessary action.

[Signature]
Additional Secretary to Government